

PATNA HIGH COURT, PATNA

NOTIFICATION

The 8th April, 2017.

No. 135 A : The Judicial officers of the cadre of Civil Judge (Senior Division), named in column no. 2 of the table given below are transferred and posted as Sub Judge-cum-A.C.J.M. in the Judgeship to be stationed ordinarily at the station mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Subordinate Judge named below, the powers of a Judicial Magistrate of the 1st Class for the concerned Districts, provided that they shall work in such a way that their disposal of Civil and Criminal matter must be in the ratio of 30:70.

Sl. No.	Name of the officer, designation and present place of posting (with Judgeship)	(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (a) Name of the Judgeship/place in which appointed on promotion.
1.	2.	3.
1.	Sri Ajit Kumar Mishra Sub Judge I-cum-A.C.J.M., Patna (Patna)	a) Sub Judge b) Shahpur Patori c) Samastipur
2.	Sri Rajesh Singh Sub Judge I-cum-A.C.J.M., Bagaha (West Champaran)	a) Sub Judge b) Gopalganj c) Gopalganj
3.	Sri Shree Prakash Mishra Sub Judge-cum-A.C.J.M., Birpur (Supaul)	a) Sub Judge b) Motihari c) East Champaran
4.	Sri Saghir Alam Sub Judge-cum-A.C.J.M., Bhagalpur (Bhagalpur)	a) Sub Judge b) Bagaha c) West Champaran
5.	Sri Ashutosh Kumar I Sub Judge-cum-A.C.J.M., Dumraon (Buxar)	a) Sub Judge b) Sasaram c) Rohtas

6.	Sri Brijesh Pandey Sub Judge-cum-A.C.J.M., Saharsa (Saharsa)	a) Sub Judge b) Belsand c) Sitamarhi
7.	Sri Akhilesh Kumar Singh Sub Judge-cum-A.C.J.M., Balia (Begusarai)	a) Sub Judge b) Piro c) Bhojpur
8.	Sri Rakesh Kumar II Sub Judge-cum-A.C.J.M., Biraul (Darbhanga)	a) Sub Judge b) Chapra c) Saran
9.	Sri Ashutosh Roy Sub Judge-cum-A.C.J.M., Supaul (Supaul)	a) Sub Judge b) Barsoi c) Katihar
10.	Sri Md. Rustam Sub Judge-cum-A.C.J.M., Belsand (Sitamarhi)	a) Sub Judge b) Bhabhua c) Kaimur
11.	Ms. Rachna Raj Sub Judge-cum-A.C.J.M., Bhagalpur (Bhagalpur)	a) Sub Judge b) Hajipur c) Vaishali
12.	Sri Bipin Kumar Sub Judge-cum-A.C.J.M., Begusarai (Begusarai)	a) Sub Judge b) Teghra c) Begusarai
13.	Sri Kailash Joshi Sub Judge-cum-A.C.J.M., Motihari (East Champaran)	a) Sub Judge b) Dumraon c) Buxar
14.	Sri Atul Veer Singh Sub Judge-cum-A.C.J.M., Hajipur (Vaishali)	a) Sub Judge b) Bhagalpur c) Bhagalpur
15.	Sri Md. Manzoor Alam Sub Judge-cum-A.C.J.M., Rosera (Samastipur)	a) Sub Judge b) Biharsharif c) Nalanda
16.	Sri Anand Kumar Singh II Sub Judge-cum-A.C.J.M., Araria (Araria)	a) Sub Judge b) Balia c) Begusarai
17.	Sri Abhishek Ranjan Sub Judge-cum-A.C.J.M., Supaul (Supaul)	a) Sub Judge b) Birpur c) Supaul
18.	Sri Dharendra Kumar Sub Judge-cum-A.C.J.M., Gaya (Gaya)	a) Sub Judge b) Sherghati c) Gaya

19.	Sri Sadan Lal Priyadarshi Sub Judge-cum-A.C.J.M., Motihari (East Champaran)	a) Sub Judge b) Areraj c) East Champaran
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By order of the High Court,

Sd/- P.C. Jaiswal
Registrar General

Memo No. 24459-512 Dated, Patna the 8th April, 2017

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Finance Department (Personal Claim and Pay Fixation Cell-3), Government of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar IT-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, I/c Computer Cell, Patna High Court, Patna / Section Officer, I/c Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, I/c A.D. (Statistical) Section, Patna High Court, Patna / Section Officer, I/c Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / All the District & Sessions Judges of Bihar for information **[and communication to the officers concerned.**

The officers concerned may be directed to make over charge of their respective offices in such a way so as to join their new assignment within 21 days on receipt of the Court's notification.

The posting of aforesaid officers as Sub Judge should be adjusted against the vacant Courts, if any, lying at the station and new Courts of sub Judge may be created only when there is no such Court vacant from before.

The representations filed by the following officers for transfer to any particular station stands disposed off :

Sl. No.	Name of the officers with designation and present place of posting	Date of representation
1.	Sri Ajit Kumar Mishra, Sub Judge I-cum-A.C.J.M., Patna	18.01.2017
2.	Sri Shree Prakash Mishra, Sub Judge-cum-A.C.J.M., Supaul	10.03.2016 and 17.01.2017
3.	Sri Ashutosh Kumar I, Sub Judge-cum-A.C.J.M., Dumraon	25.01.2017
4.	Sri Brijesh Pandey, Sub Judge-cum-A.C.J.M., Saharsa	09.01.2017
5.	Sri Md. Rustam, Sub Judge-cum-A.C.J.M., Belsand	11.01.2017
6.	Sri Md. Manzoor Alam, Sub Judge-cum-A.C.J.M., Rosera	12.01.2017
7.	Sri Akhilesh Kumar Singh, Sub Judge-cum-A.C.J.M., Balia	30.09.2016 and 16.01.2017
8.	Sri Anand Kumar Singh II, Sub Judge-cum-A.C.J.M., Araria	30.09.2016 and Feb., 2017
9.	Sri Vishwa Vibhuti Gupta, Sub Judge-cum-A.C.J.M., Hilsa	18.03.2016
10.	Sri Rakesh Kumar II, Sub Judge-cum-A.C.J.M., Biraul	19.03.2016
11.	Ms. Rachna Raj, Sub Judge-cum-A.C.J.M., Bhagalpur	02.04.2016 and 23.01.2017
12.	Sri Kailash Joshi, Sub Judge-cum-A.C.J.M., Motihari	09.03.2016
13.	Sri Atul Veer Singh, Sub Judge-cum-A.C.J.M., Hajipur	16.02.2016 and 03.01.2017

The representations filed by following officers for transfer have been rejected :

Sl. No.	Name of the officers with designation and present place of posting	Date of representation
1.	Sri Arvind Kumar Singh II, Sub Judge I-cum-A.C.J.M., Rosera	20.02.2017
2.	Sri Anil Kumar Ram, Sub Judge-cum-A.C.J.M., Nawadah	19.09.2016
3.	Sri Prakash Kumar Sharan the then Sub Judge-cum-A.C.J.M., Sasaram presently posted as Chief Judicial Magistrate, Munger	09.03.2016
4.	Sri Virendra Kumar Choubey, Sub Judge-cum-A.C.J.M., Benipatti	18.07.2016

The representations filed by following officers for transfer have been considered but postponed until next Annual General Transfer :

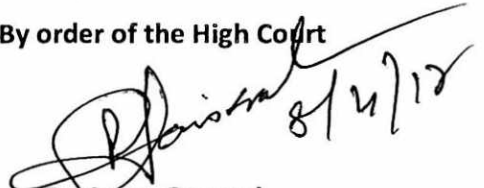
Sl. No.	Name of the officers with designation and present place of posting	Date of representation
1.	Smt. Arti Kumari Singh, Sub Judge-cum-A.C.J.M., Muzaffarpur	30.01.2017
2.	Sri Indrajit Singh, Sub Judge-cum-A.C.J.M., Hilsa	28.01.2017
3.	Sri Santosh Kumar, Sub Judge-cum-A.C.J.M., Naugachia	21.01.2017
4.	Sri Santosh Kumar Gupta, Sub Judge-cum-A.C.J.M., Naugachia	06.01.2017
5.	Sri Vijay Kumar Pandey, Sub Judge I-cum-A.C.J.M., Bettiah	31.01.2017
6.	Sri Krishna Kumar, Sub Judge-cum-A.C.J.M., Bagaha	19.08.2016
7.	Sri Dhananjay Kumar Mishra, Sub Judge-cum-A.C.J.M., Chapra	16.04.2015
8.	Sri Akshay Kumar Singh, Sub Judge-cum-A.C.J.M., Sitamarhi	06.04.2015
9.	Sri Suvasch Chandra Sharma, Sub Judge-cum-A.C.J.M., Gopalganj	30.03.2016
10.	Sri Aditya Suman, Sub Judge-cum-A.C.J.M., Gopalganj	11.03.2016 and 25.02.2017
11.	Ms. Reshma Verma, Sub Judge-cum-A.C.J.M., Biharsharif	09.03.2016
12.	Sri Neeraj Kumar II, Sub Judge-cum-A.C.J.M., Madhepura	08.03.2016
13.	Ms. Sushma Cashyap, Sub Judge-cum-A.C.J.M., Samastipur	14.03.2016

The officer namely Sri Bipin Kumar, Sub Judge-cum-A.C.J.M., Begusarai who has been transferred as Sub Judge-cum-A.C.J.M., Teghra is directed to join his new assignment in consultation with Sri Nitin Kaushik, Sub Judge-cum-A.C.J.M., Teghra only after issuance of necessary notification by the State Government effecting his transfer as Presiding Officer, Labour Court, Dalmianagar.

Further, Sri Dharendra Kumar, Sub Judge-cum-A.C.J.M., Gaya who has been transferred as Sub Judge-cum-A.C.J.M., Sherghati is also directed to join his new assignment in consultation with Sri Ramji Singh Yadav, Sub Judge-cum-A.C.J.M., Sherghati, only after issuance of necessary notification by the State Government effecting his transfer as Presiding Officer, Labour Court, Muzaffarpur.]

[-] For D.J. concerned only.

By order of the High Court


Registrar General